



Government of India
Ministry of Finance,
Department of Revenue
Directorate General of Human Resource Development
Indirect Taxes & Customs
C-4, Ground Floor, IRCON Building,
District Centre Saket,
New Delhi-110017



F.No. 712/164/HRD/WF-I/19

Date: 02.2020

To

The Pr. Directors General/Pr. Chief Commissioners (All)
The Directors General/Chief Commissioners (All)
The Pr. Commissioners/Pr. Additional Directors General (All)
The Commissioners/Additional Directors General (All)

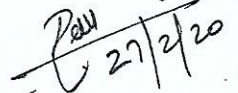
Sir/Madam,

Subject:-Scheme for grant of Cash Awards to meritorious children of Departmental officers/ staff for their performance in the 10th/12th standard Board Examinations held in March/April, 2019-Reg.

Please refer to this office letter of even no. dated 23.08.2019 & 31.10.2019 on above mentioned subject.

- In this regard, it is to intimate that the Competent Authority has extended the last date of receiving the application/nominations for grant of cash award to meritorious children of Departmental officers/staff for their performance in the 10th/12th standard Board examination held in March/ April, 2019 from 31.10.2019 to 30.11.2019 vide this office even letter dated 31.10.2019. Now, the last date is again extended from **30.11.2019 to 31.03.2020**.
- It is requested that the necessary application/nomination along with the requisite documents may please be sent on priority so as to reach DGHRD, New Delhi on or before 31.03.2020. **The application/nomination received after last date would not be entertained.**
- All other contents of the original letter dated 23.08.2019 remain same.

Yours faithfully,


(Renu K Jagdev)

Pr. Addl. Director General (I&W) &
Member-Secretary, Governing Body (Welfare Fund)

Copy to the webmaster.cbec@icegate.gov.in :with a request to put this letter on the web site. Mention may also be made of the Scheme in the headlines being flashed.